

[Shri Shahnawaz Khan]

after passing through Chandranathpur station on Lumding-Badarpur section, while approaching a tunnel two miles short of Damchara station, observed some persons focussing torch lights on the track. The train was stopped and pushed back to Chandranathpur station by the Driver. It is reported that a piece of rail was lying across the track. Army and Police authorities were intimated and investigations are being made.

**Shri Hem Barua (Gauhati):** This is not the first time that Naga hostiles have fired on running trains resulting in suspension of train service in this area. In the hill areas of Assam, thick jungles and dense forests spread up to the margin of the railway line. Incidents of this nature occurring in this area have resulted in the death of railwaymen also. Naga hostiles are there and they fire from the jungle. To the Railway Minister we made a suggestion that the forests that spread to the margin of the railway line must be cleared to the extent beyond one rifle range of the Naga hostiles. That was not being done. Because these forests provide a hide-out for the Naga hostiles, these things are repeated.

**Mr. Speaker:** Any action on that?

**Shri Shahnawaz Khan:** I wonder if the hon. Member is aware of the fact that the effective rifle range is anything up to 1000 yards. Clearing jungle up to 1000 yards on either side of the railway track is almost an impossible job.

**Shri Hem Barua:** How can it be impossible, I do not understand, to clear up jungles beyond the rifle range? The Railways have made a profit. By spending a few thousand rupees, that can be achieved.

**The Minister of Railways (Shri Jagjivan Ram):** The hon. Member speaks as if he comes from a an area other than Assam. It is not so easy

to clear the jungle. There is such a luxuriant growth. It has been cleared once or twice. But, it has grown up within a few days so to say, not even a few months.

**Shri Hem Barua:** The hon. Minister should have given the information that it is difficult to clear the luxuriant growth. Why should the hon. Minister go about making comments? If he chooses to give me a scratch on my back, I know how to give it back on his back.

**Mr. Speaker:** Nobody need be scratched.

12.27 hrs.

PAPER LAID ON THE TABLE

AMENDMENT TO PUNJAB MOTOR VEHICLES RULES AS APPLIED TO HIMACHAL PRADESH

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** I beg to lay on the Table, under sub-section (3) of Section 133 of the Motor Vehicles Act, 1939, a copy of Notification No. H(T)14-427/59 published in the Himachal Pradesh Gazette dated the 3rd December, 1960 making certain amendments to the Punjab Motor Vehicles Rules, 1940, as applied to Himachal Pradesh. [Placed in Library, See No. LT-2729/61].

12. 27½ hrs.

ORISSA APPROPRIATION BILL,  
1961

**The Deputy Minister of Finance (Shri B. R. Bhagat):** Sir, on behalf of Shri Morarji Desai, I beg to move\*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Orissa for the services of the financial year 1960-61, be taken into consideration."

\*Moved with the recommendation of the President.